

possessing the requisite qualifications are allowed to compete for the posts of Stenographers on the Railways.

In the Secretariat, there is no separate cadre for Typists. There could, therefore, be no proper comparison between the Clerks on the Railways and in the Secretariat.

#### Report of Committee on Children Welfare

6429. SHRI D. C. SHARMA :  
SHRI HARDAYAL DEVGUN :  
SHRI RANJIT SINGH :  
SHRI BENI SHANKER SHARMA :  
SHRI BAL RAJ MADHOK :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the report of the Committee for the preparation of a programme for Children Welfare has since been considered by Government;

(b) if so, the action taken to implement its recommendations;

(c) whether the report of the Committee has been circulated to all the States and voluntary organisations for their comments and for promotion of new horizons in the field; and

(d) whether it is a fact that the implementation of the various recommendations will involve huge sums and if so, whether sufficient funds will be made available for their implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) Yes, Sir.

(b) The report of the Committee has been examined and referred to the State Governments/Union Territory Administrations and the concerned Ministries of the Government of India for their consideration and views on the recommendations made therein.

(c) The report of the Committee has been circulated to all the State Governments/Union Territory Administrations. The report is

under print. When the copies are made available, they will be sent to voluntary organisations of all India character.

(d) Yes, Sir.

Availability of funds would depend upon the resource position.

#### Improvement of Conditions of Existing Child Welfare Centres/Institutions

6430. SHRI D. C. SHARMA :  
SHRI HARDAYAL DEVGUN :  
SHRI RANJIT SINGH :  
SHRI BENI SHANKER SHARMA :  
SHRI BAL RAJ MADHOK :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the members of the Committee on Children Welfare visited any child welfare centre run locally either by the voluntary organisations or by the Delhi Administration (e. g. Children Home in the Magazine Road) and seen the State of affairs in those institutions; and

(b) whether there are any proposals to improve the working of the existing centres/institutions before the new projects are taken up ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) :

(a) No, Sir.

(b) Does not arise.

#### Chairman of Companies with Foreign Collaboration

6431. SHRI DEVEN SEN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Starred Question No. 245 on the 3rd March, 1969 and state :

(a) the number of Indian Companies with their names, having foreign majority capital participation and which have Chair-